

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI**

DATED 31ST MARCH,2006

PETITION No.65(C) OF 2005

(M.A.No.168 of 2005)

Citizen Cable (2)

...Petitioner

Vs

Zee Turner Limited & Anr.

...Respondents

BEFORE:

**HON'BLE MR. JUSTICE N. SANTOSH HEGDE,
CHAIRPERSON**

**MR. VINOD VAISH, MEMBER
LT.GEN.D.P.SEHGAL(RETD.),MEMBER**

For Petitioner : Mr.Vineet Bhagat, Advocate

For Respondent No.1-Zee Turner Ltd. : Mr.Tejveer Singh Bhatia and
Mr.Yoginder Handoo for Mr.Maninder Singh,Advocates

For Respondent No.2-Jagdamba Entertainment : None

ORDER

Learned counsel for both the petitioner submits that the matter has been compromised and seeks permission to withdraw the petition. Permission granted. The petition is dismissed as withdrawn.

.....J
(N. Santosh Hegde)
Chairperson

.....
(Vinod Vaish)
Member

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(D.P.Sehgal)
Member

